NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	Hearing	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

REPRESENTATION TO WHOM

1.	NIKHIL JOY				
	for Gestlaw				
	1 Protuses				

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

Petitioney

1 Partners 9148249908

ORDER

Counsel for petitioner is present. Registry has raised some objections, for which petitioner has not complied. Counsel for petitioner is directed to comply the objections. List it on 17/08/2017.

Member (T)

Member (J)

SIGNATURE